166 Wr	itten Answers to	[RAJYA SABHA]	Unstarred Questions
Sl. No.	State	District/City/Town	Date of Opening
167.	Maharashtra (1)	HAL, Pimpiri	26.07.2014
168.	Madhya Pradesh (4)	AIIMS, Bhopal	30.07.2014
169.		Old Palasia, Indore	13.09.2014
170.		Civil Hospital, Chhindwara	25.09.2014
171.		Civil Hospital, Narsinghpur	27.09.2014

Notes: Stores at Sl. No. 13, 14 & 20 in Punjab, Sl. No. at 28 in Delhi, Sl. No. 29, 31 & 32 in Haryana, Stores at Sl. No. 33 to 85 (53 JASs) in Rajasthan, Sl. No. 86, 87 & 88 in Andhra Pradesh, Sl. No. 111, 112 & 113 in West Bengal, Sl. No. 115 in Uttarakhand are non-functional due to health policies of the State Governments /administrative reasons/non-prescription of generic medicines by doctors/ non-viability of the Stores.

- # Non-functional as reported by Nodal Officer, Delhi. Efforts are being made to make it functional.
- ## The Nodal Officer of Jharkhand who has recently joined has reported temporary closure of these stores. However efforts are being made to get them reopened.
- \$ Jan Aushadhi stores at SI. No. 114 and 116 to 118 are functional. However medicines are not being procured from BPPI and are being locally procured. Health Department of the State Government is being persuaded to procure the medicines from BPPI.

## Supply of generic drugs, medicines at affordable prices in Karnataka

3046. DR. VIJAY MALLYA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government intends to establish generic drug stores under the Jan Aushadhi Scheme, as recently announced by the Ministry;

(b) how many State Governments have come forward and entered into agreements with the Ministry in this regard;

(c) whether Government of Karnataka has submitted any proposal in this regard; and

(d) whether the Ministry is having plans to implement this scheme under Public Private Partnership, if the State Government does not come forward to adopt this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANS RAJ GANGARAM AHIR): (a) Yes, Sir.

(b) Till now, 5 State Governments *viz*. Tripura, Jharkhand, Himachal Pradesh, Delhi and Jammu & Kashmir have come forward and entered into agreements with the Bureau of Pharma Public Sector Undertakings of India (BPPI), the agency responsible for implementing Jan Aushadhi Scheme (JAS).

(c) No proposal has been received by Bureau of Pharma Public Sector Undertakings of India (BPPI) from the State Government of Karnataka for implementation of the scheme in Karnataka.

(d) The Government proposes to open as many Jan Aushadhi Stores as possible throughout the country with the co-operation of State Governments as well as in collaboration with NGOs/Charitable societies/Institutions/Self Help Groups having experience in welfare activities and Pharmacists/Doctors/registered medical practitioners etc. Expression of Interest are called for time to time from interested parties for opening of Jan Aushadhi Stores.

## Scheme of re-employment of SC/ST employees of closed pharmaceutical PSUs

3047. SHRI AMBETH RAJAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that nearly seven pharmaceutical PSUs have been closed, if so, the reasons therefor;

(b) the details of affected SC/ST employees who were working in those PSUs; and

(c) whether any scheme was formulated for their re-employment by Government, if so, the details therof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANS RAJ GANGARAM AHIR): (a) and (b) No Sir, Out of the seven Central Pharmaceuticals PSUs *viz* Indian Drugs and Pharmaceuticals Limited (IDPL), Bengal Chemicals and Pharmaceuticals Limited (BCPL), Hindustan Antibiotics Limited (HAL), Karnataka Antibiotics & Pharmaceuticals Limited (KAPL) and Rajasthan Drugs and Pharmaceuticals Limited (RDPL), Bengal Immunity Limited (BIL) and Smith Stanistreet Pharmaceuticals Limited (SSPL), the two Pharmaceuticals companies BIL and SSPL have been closed. BIL was closed in September, 2003 and all the employees including SC/ST employees were released under VSS. SSPL was wound up *vide* Court